

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 5

Dated Guwahati, the 13th February, 2020

Hon'ble the Chief Justice has been pleased to constitute a "Review Committee for considering the matter of revocation/extension of suspension period of Judicial Officers under the Gauhati High Court", as per provision of Rule 10 (6) of the Central Civil Services (Classification, Control and Appeal) Rules, 1965, with the following members:

NAME OF THE COMMITTEE	HON'BLE JUDGES/MEMBERS	SECRETARY
Review Committee for considering the matter of revocation/extension of suspension period of Judicial Officers under the Gauhati High Court	1. Hon'ble Mr. Justice Manish Choudhury 2. Hon'ble Mr. Justice Soumitra Saikia	Registrar (Vigilance)

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/Pt./ 295-311 /G, Dated 13th February, 2020.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 9) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 10) The Private Secretary to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati.
- 11) The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Judge, Gauhati High Court, Guwahati.
- 12) The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 13) The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
- 14) The Court Manager, Gauhati High Court, Guwahati.
- 15) The Court Officer- I/II, Gauhati High Court, Guwahati.
- 16) The C.A. to Registrar General, Gauhati High Court, Guwahati.
- 17) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

Handwritten initials